

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 751/2023 IN C.P.(IB)-3776(MB)/2019

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

NAME OF THE PARTIES: - Pooja Clothing Pvt Ltd
V/s
Gini & Jony Ltd

APPEARANCES: -

FOR THE APPLICANT : Adv. Aniruth Purusothaman

FOR THE RESPONDENT : Absent.

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA 751/2023 – This Application is filed by the Applicant for early listing of **C.P.(IB)-3776(MB)/2019**. Since the matter is listed today on the Cause List, hence the **IA-751/2023 becomes infructuous hence disposed of**. Counsel for the Operational Creditor is present but none appeared for the Corporate Debtor. Counsel for the Corporate Debtor is directed to remain present on the next date of hearing, failing which, the matter shall be heard and consequential orders shall be passed. List the matter for further hearing on **29.03.2023**. (High on Board).

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)